

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 287 of 2020

In the matter of:

**Abhijit Guhathakurta, Monitoring Agency
of the Corporate Debtor**

....Appellant

Vs.

Royale Partners Investment Fund Ltd.

....Respondent

Present:

Appellant: Mr. Krishnan Venugopal, Sr. Advocate with Mr. Nakul Sachdeva, Mr. Aakarshan Sahay and Mr. Damandeep Singh, Advocates.

Respondent: Mr. Sudipto Sarkar, Sr. Advocate with Mr. Tushar A. John, Mr. Nikhil Sharma, Mr. Anando Mukherjee, Mr. Kumar Anurag Singh and Mr. Zain A Khan, Advocates.

With

Company Appeal (AT) (Insolvency) No. 327 of 2020

In the matter of:

Royale Partners Investment Fund Ltd.

....Appellant

Vs.

**Abhijit Guhathakurta, Monitoring Agency
of the Corporate Debtor**

....Respondent

Present:

Appellant: Mr. Sudipto Sarkar, Sr. Advocate with Mr. Tushar A. John, Mr. Nikhil Sharma, Mr. Anando Mukherjee, Mr. Kumar Anurag Singh and Mr. Zain A Khan, Advocates.

Respondent: Mr. Krishnan Venugopal, Sr. Advocate with Mr. Nakul Sachdeva, Mr. Aakarshan Sahay and Mr. Damandeep Singh, Advocates.

ORDER

27.02.2020: Let pleadings be completed in both the appeals by the next date of hearing.

Post these appeals on **20th March, 2020** within first five cases.

Interim direction(s), if any, be continued till next date.

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

**[Alok Srivastava]
Member (Technical)**

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